

(a) whether Government have a proposal for the creation of a special Road Fund for construction and improvement of roads leading to tourist centres;

(b) whether any such new Road Fund has been created during the Seventh Five Year Plan period; and

(c) if so, the funds earmarked for this Road Fund in 1985-86 ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) and (b). No, Sir.

(c) Does not arise.

**Ban on Entry of Doctors and Dentists in U.K.**

4193. SHRI RAM RATAN RAM : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in the Times of India dated the 28th March, 1985 wherein it has been stated that British Government have banned entry into U. K. from overseas doctors and dentists;

(b) whether it is also a fact that this will affect most of the Indians who desire to go to England; and

(c) whether Government of India have approached the Government of U. K. to remove this ban ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) :

(a) Yes, Sir.

(b) The British authorities have brought about the following changes to the British Immigration Rules, with effect from 1st April, 1985 :

(i) All doctors and dentists from outside the common market will be barred from practice in British without a Work Permit or £150,000 to invest in their practice, and evidence that their services are needed;

(ii) Doctors and Dentists seeking Post-Graduate training at British Medical Schools would be allowed to study in Britain for 4 years without a

Work Permit, and will be required to leave after 4 years unless granted an extension by the Home Office.

Restrictions are applicable to all Doctors and Dentists from all non-EEC countries.

(c) No, Sir.

**Selection of Maharashtra State Civil Service Officers for Promotion to IAS**

4194. PROF. MADHU DANDAVATE : Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Ministry has been drawn to the fact that in the selection of Maharashtra State Civil Service officers for inclusion in the select list for promotion to IAS, discrimination is made, by passing the seniority of the concerned members of the Maharashtra cadre; and

(b) if so, what steps are being taken to give justice to the officers belonging to the Maharashtra cadre ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) This Ministry had received representations about the select list of Maharashtra State Civil Service Officers for promotion to the Indian Administrative Service prepared in December 1984. Government have looked into the matter carefully and it is found that the select list has been prepared strictly according to the provisions of the Indian Administrative Service (Appointment by Promotion) Regulations, 1955 after scrutinising the records of all the 49 eligible officers.

(b) In view of reply to part (a) of the question, does not arise.

[Translation]

**Tourist Centres in Morena District, Madhya Pradesh**

4195. SHRI KAMMODILAL JATAV : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the names of tourist Centres in Morena district in Madhya Pradesh; and

(b) whether the old temple (Kakan Temple) of Sithonia Village is proposed to be developed as a place of tourism; and if so, the time by which it is likely to be developed ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) There are places of archaeological and scenic importance in this district such as Kakanmath temple, Rameshwar, Govind Talab, Nalakeshwar Mahadev, Pagara Dam and Rahu ke Gaon.

(b) Kakanmath temple in Sithonia Village is preserved by the Archaeological Survey of India. There is no proposal currently under the consideration of State or Central Government to develop this temple as a place of tourist interest.

[English]

#### Per Capita Income in Kerala

4196. SHRI K. MOHANDAS :  
PROF. P. J. KURIEN :

Will the Minister of PLANNING be pleased to state :

(a) whether there has been any increase in the per capita income in Kerala during the last three years;

(b) if so, the percentage of increase during the Sixth Plan compared to the Fifth Plan;

(c) whether Kerala's per capita income is lower than the national per capita income; and

(d) if so, what special steps are being taken to raise the per capita income in Kerala to the level of national per capita income ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) : (a) and (b). Yes, Sir. According to the estimates prepared by the State Statistical Bureau, the per capita net domestic product of Kerala at 1970-71 prices has shown an increase during the three year period ending 1983-84. The percentage increase during the first four years of the Sixth Plan, *i.e.* 1980-84, works out to 13.8% in comparison to an almost negligible

increase during the Fifth Plan period 1974-79.

(c) The per capita net domestic product of Kerala for the year 1983-84, at 1970-71 prices according to the State Statistical Bureau's estimates was Rs. 750 as against the per capita net National Product of Rs. 749 for the country estimated by the Central Statistical Organisation.

(d) Does not arise.

#### Protection and Preservation of Brow Antlered Deer

4197. PROF. KAMSON MEIJINLUNG :  
Will the PRIME MINISTER be pleased to state :

(a) whether number of the Brow Antlered Deers at Keibul Lamjao National Park is diminishing;

(b) the total areas of the park;

(c) the action taken to set up fencing around the park; and

(d) any special scheme to protect and preserve the Prow Antlered Deer which is the only living species of its kind on earth ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) No, Sir.

(b) The total area of Keibul Lamjao National Park is 40 square kilometres.

(c) The State Government of Manipur are erecting an earthen ring bund, with live fence, around a part of the periphery of the park and a portion of this work has already been completed.

(d) The measures taken to protect and preserve the Manipur Brow-Antlered Deer are given below—

(i) The species is included in Schedule I to the Wildlife (Protection) Act, 1972, which affords full legal protection from hunting and from trade or commerce.

(ii) It is listed in Appendix I to the Convention on International Trade in Endangered Species of Fauna and Flora (CITES) under which international trade in the species or its products is strictly prescribed.